

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 324 of 2013 & IA No. 423 of 2013

Dated : 25th November, 2014

In the matter of:

Shree Renuka Sugars Ltd.

... Appellant(s)

Versus

**Hubli Electricity Supply Co.
Ltd. & Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

As the Bench did not assemble today, the matter is posted for hearing on **7th January, 2015.**

Court Master

rkt